

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 309**  
**(IB)-299(ND)2019**  
**IA/1252/2019**

**IN THE MATTER OF:**

**M/s. Banyan Tree Developers Pvt. Ltd.**

**Applicant/Petitioner**

**Versus**

**M/s. Parivartan Buildtech Pvt. Ltd.**

**...Respondent**

**SECTION: 9 of IBC, 2016**

**Order Delivered on 19.10.2020**

**CORAM:**


**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Sanjeev Sagar & Mr. Nazia Parveen, Advocates for FC

**ORDER**

Renotify this case on 23<sup>rd</sup> October, 2020.

  
**(T.S. Singh)**  
**Court Officer**